IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Contempt Petition No.7/2003.

In

Original Application No.668/1994.

Lucknow. this the day of 20th September 2004.

HON'BLE SHRI SHANKER RAJU, MEMBER (J)
HON'BLE SHRI S.C. CHAUBE, MEMBER (A).

Ram Lakhan II S/o Late Ram Mangal , aged about 65 year and resident of C/o Shiv Poojan , Gandhi-Kunaura, Lucknow.

... Applicant.

By Advocate: Shri A.C. Misra.

Versus.

V.K. Dutta, Divisional Railway Manager , Northern Railway, Ashok Marg, Lucknow.

... Respondent.

By Advocate: Shri N.K. Agrawal.

## ORDER

## ( BY HON'BLE SHRI SHANKER RAJU, MEMBER (J)).

In view of the pendency of a Writ Petition against the order passed by this Tribunál in CWP-1597/2002 CP is disposed of with liberty to the parties to revive the CP at an appropriate stage.

(S.C. CHAUBE) MEMBER (A) S. Rajn

(SHANKER RAJU) MEMBER (J)

Dated:-20.09.2004. Lucknow. Ak/.